Annexure-7 (Format as per IBBI Circular No. IBBI/CIRP/47/2021 dated 24.11.2021)

Name of the corporate debtor: EZON ENERGY SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 11-08-2026; List of creditors as on: 07-10-2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Name of creditor (Government / statutory authority)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner (ST) Singanallur North Assessment Circle, Coimbatore	30.09.2026	13,00,289.00	0.00	Adjudication order for non-payment and delayed payment	0.00	0.00	No					13,00,289.00	Claim is under verification